

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2622
ANSWERED ON:25.11.2010
JUSTICE DEPARTMENT
Mishra Shri Govind Prasad;Singh Shri Ganesh

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Justice Department is under the administrative control of Home Ministry whereas its expenditure is borne by Ministry of Law and Justice;
- (b) if so, the details thereof;
- (c) whether despite several recommendations the appointment of the Secretary to the department of Law and Justice has not been made separately till date; and
- (d) if so, the details thereof?

Answer

MINISTER OF LAW & JUSTICE (DR. M. VEERAPPA MOILY)

- (a) & (b): The administrative support for the Department of Justice is provided by the Ministry of Home Affairs. The Budget of the Department is part of the Demands for Grants of the Ministry of Law & Justice.
- (c) & (d): A separate Secretary for the Department of Justice has already been appointed.